(2) Operational creditors (other than Workmen and Employees and Government Dues)

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					Z.						Interest	Security

Clarifications / information / books of accounts sought from the Corporate Debtor and the same is awaited. IRP / RP reserves the right to modify the claim, if the claim found to be incorrect on further verification, the admitted claim may undergo change

for Trichy-Thanjavur Expressways Limited

Interim Resolution Professional

IBB//IPA-002/IP-N00025/2016-17/10053

Raghu Babu Gunturu

Place: Hyderabad Date: 16 Sep 2023

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